GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-2627** TO BE ANSWERED ON- 23/03/2023

OUTFLOW OF INDIANS FROM THE COUNTRY

2627. SMT. MAUSAM NOOR

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the details of the number of Indian citizens who have left the country and have relinquished their passports since 2018;

(b) whether Government keeps a record of the grounds due to which people give up their Indian passports;

(c) if so, the details thereof; and

(d) the steps Government is taking to prevent brain drain from the country, and how effective has it been thus far?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) As per the information available with the Ministry, the number of Indians who renounced their Indian citizenship was 1,31,489 (in 2015); 1,41,603 (in 2016); 1,33,049 (in 2017); 1,34,561 (in 2018); 1,44,017 (in 2019); 85,256 (in 2020); 1,63,370 (in 2021) and 2,25,620 (in 2022). For reference purposes, data was 1,22,819 (in 2011); 1,20,923 (in 2012); 1,31,405 (in 2013); 1,29,328 (in 2014). The individuals gave up their citizenship for reasons personal to them.

The Government perceives the advantages of a global workplace, especially in an era of knowledge economy. It has, in parallel, brought about a transformational change in its engagement with Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through sharing of knowledge and expertise.
